

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 395**  
ANSWERED ON 03.02.2022

**USE OF SOLAR ENERGY**

395. SHRI PRATHAP SIMHA  
DR. UMESH G. JADHAV  
SHRI ANNASAHEB SHANKAR JOLLE  
SHRI RAMESH BIDHURI  
SHRI B.Y. RAGHAVENDRA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the use of solar energy has increased in the country;
- (b) if so, the details thereof, State-wise including in districts of Karnataka;
- (c) the steps taken/being taken by the Government to promote solar energy during the last three years and the current year; and
- (d) the steps taken to increase the potential and encourage the use of renewable energy in the country?

**ANSWER**

**THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER**

**(SHRI R.K. SINGH)**

(a) Yes, Sir

(b) The installed solar capacity in the country has increased from 2632 MW in March 2014 to 48088 MW till 31.12.2021. The state wise installed solar capacity as on 31-12-2021 is given at **Annexure-I**.

The installed solar capacity in Karnataka has also increased from 31 MW in March 2014 to 7497 MW till 31.12.2021. The district-wise installed solar capacity in Karnataka is placed at **Annexure-II**.

(c) & (d) The Government has taken various steps to promote renewable energy including solar energy. The details are placed at **Annexure-III**.

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## Annexure-I

## State wise cumulative solar capacity installed in the country as on 31-12-2021

Sl. No.	State/UT	Capacity (MW)*
1	Andaman & Nicobar	29.22
2	Andhra Pradesh	4292.37
3	Arunachal Pradesh	5.61
4	Assam	59.15
5	Bihar	169.48
6	Chandigarh	52.64
7	Chhattisgarh	308.83
8	Dadar & Nagar	5.46
9	Daman & Diu	40.72
10	Delhi	209.66
11	Goa	18.37
12	Gujarat	6206.34
13	Haryana	593.20
14	Himachal Pradesh	45.04
15	Jammu & Kashmir	24.49
16	Jharkhand	53.56
17	Karnataka	7496.80
18	Kerala	306.30
19	Ladakh	7.80
20	Lakshadweep	0.75
21	Madhya Pradesh	2592.15
22	Maharashtra	2506.81
23	Manipur	6.36
24	Meghalaya	0.19
25	Mizoram	1.53
26	Nagaland	1.00
27	Odisha	405.22
28	Pondicherry	11.87
29	Punjab	1051.09
30	Rajasthan	9979.72
31	Sikkim	2.76
32	Tamil Nadu	4757.76
33	Telangana	4154.42
34	Tripura	9.41
35	Uttar Pradesh	1990.28
36	Uttarakhand	540.49
37	West Bengal	151.00
<b>Total</b>		<b>48087.85</b>

\*This includes rooftop solar capacity.

## Annexure-II

## District-wise cumulative solar capacity installed in Karnataka as on 31-12-2021.

Sl. No.	District	Capacity (in MW)*
1	Bagalkote	166.00
2	Bangalore Rural	35.00
3	Belagavi	330.40
4	Bellary	474.50
5	Bengaluru Urban	1.00
6	Bidar	415.00
7	Chamarajanagara	227.00
8	Chikkaballapura	92.00
9	Chikkamangaluru	0.00
10	Chitradurga	680.00
11	Dakshina Kannada	0.00
12	Davanagere	106.80
13	Dharawada	50.00
14	Gadag	228.00
15	Hassan	31.50
16	Haveri	93.00
17	Kalaburgi	321.00
18	Kodagu	0.00
19	Kolar	121.00
20	Koppal	294.60
21	Mandya	59.00
22	Mysore	65.50
23	Raichur	282.38
24	Ramanagara	97.50
25	Shivamogga	1.00
26	Tumkur	2588.38
27	Udupi	0.00
28	Uttara Kannada	0.00
29	Vijayapura	260.80
30	Yadgiri	142.50
	<b>Total</b>	<b>7163.86</b>

\* This does not include solar rooftop capacity.

## **Annexure-III**

### **Various steps taken by Government to promote renewable energy including solar energy in the country**

- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30<sup>th</sup> June 2025,
- Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2022,
- Setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers on a plug and play basis,
- Introduced various schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, Production Linked Incentive(PLI) scheme for promoting solar manufacturing etc,
- Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- Notification of standards for deployment of solar photovoltaic system/devices,
- Setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.